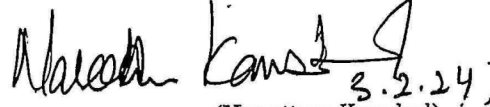


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of **Sh. Mahender (E.C. 12508/85576362) S/o Sh. Monohar Lal**, Sr. Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties from this establishment w.e.f. 15.02.2024 (A/N).


(Narottam Kaushal)

Principal District & Sessions Judge (HQs):
Delhi

No. 7716-7746 Admn. II/PF/Ret./2024

Delhi, Dated the 03 FEB 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central District, THC, Delhi.
- 3 The Sr. Accounts Officer/ Asst. Accounts Officer, Accounts Branch, Central District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Central District, THC, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central District, THC, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Central District, THC, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, Central District, THC, Delhi.
- 15 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi.
- 16 **Sh. Mahender (E.C. 12508/85576362) S/o Sh. Manohar Lal**, Sr. JA, presently posted in Hon'ble High Court of Delhi (in diverted capacity) with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.


Administrative Officer (Judl.), (Admn.II)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.